

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.11.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4128 of 2022 in I.A. No. ____ of 2022 in Comp. App. (AT)(Ins) No.1091 of 2022	Sachin Manohar Deshmukh Vs. Kavita Rajesh Chaturvedi & Anr.	Sanampreet Singh
<b>2.</b>	I.A. No. 4110 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Monica jajoo Vs. PHL Fininvest Pvt. Ltd. & Anr.	Kapil Sapra
<b>3.</b>	I.A. No. 4108 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Shree Durga Iron & Steel Company Ltd. Vs. Rawalwasia Textile Industries Pvt. Ltd.	G. Aniruth Purusothaman
<b>4.</b>	I.A. No. 4107 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Shaikh Mohammed Tariq Vs. Aegis Forging Ltd.	Deepak Shukla

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